GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA UNSTARRED QUESTION NO.586 ANSWERED ON 4TH FEBRUARY, 2021

STATUS OF WORK ON FLYOVER AND BYPASS

586. SHRI M. K. RAGHAVAN:

Will the Minister of ROAD TRANSPORT AND

HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) the present status of Eranhipalam flyover project in Kozhikode district under Central Road and Infrastructure Fund (CRIF);
- (b) the steps taken by the Government to complete National Highway (NH)-66 Bypass in Kozhikode;
- (c) whether the company has submitted financial closure report for the project after stipulated time and if so, the details thereof; and
- (d) whether the Ramanattukara-Calicut Airport segment of NH-966 is clogged with heavy traffic and if so, the steps taken by the Government to redress the same?

ANSWER

THE MINISTER OF ROAD TRANSPORT & HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

- (a) The proposal of Eranhipalam flyover under Kozhikode district under CRIF is yet to be received from State Govt. of Kerala.
- (b) & (c) Concession Agreement for 6 laning of Kozhikode Bypass was executed on 18.04.2018 with M/s Calicut Expressways private Limited (Concessionaire). To revive the concession Agreement, NHAI and Concessionaire has executed settlement agreement through Conciliation Committee of Independent Experts on 11.01.2021.

Concessionaire has submitted financial Closure documents on 15.09.2020.

(d) Traffic on Ramantukkara-Calicut Airport segment of NH-966 is around 40700 PCU. This section is proposed to be developed as a part of Palakkad to Kozhikode section of NH-966 under Bharatmala Pariyojana and DPR is under progress. NHAI has requested State Government of Kerala to share 25% cost of land acquisition as was done for development of NH-66.
